

**THE HIGH COURT OF TRIPURA
AGARTALA**

CORRIGENDUM NOTICE NO.1

No. F.6(21)-HC/Vol-III/2017/16833

Dated: 22.09.2017

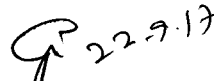
The following amendment is hereby incorporated in our tender vide F.6(21)-HC/2017-18/HW-03 dated 14.09.2017 for Supply, Testing, Installation and Maintenance of UPS, DG Set, External Hard Disk and Projector under Phase-II of the eCourts Project.

AMENDMENT

Sl. No.	Place/ Location of Existing Entry	As provided in the Tender Document	Now, Changed to and accordingly to be read as
1	Annexure-II/B. Technical Specification/Pt. No.6 -5KVA Diesel Generator Set. Page No.53	5 KVA Diesel Generator Set	5 KVA Genset
2	Annexure-II/B. Technical Specification/Pt. No.6 -5KVA Diesel Generator Set. Page No.53	Water Cooled	Water/ Air Cooled
N.B: Regarding RPM of the Genset, it would be considered at the time of taking the final decision. In respect of the efficiency of the model, it will be assessed by Experts from the State Government.			

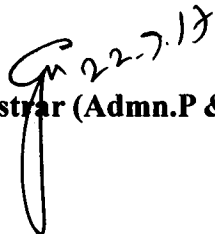
Note:-

- i. Remaining Terms and Conditions of the Tender/ RFP will remain unchanged.
- ii. the Tenderers are requested to visit the websites "<https://tripuratenders.gov.in>" and "<http://thc.nic.in>" regularly to keep themselves updated.


(S. Bhattacharjee)
Registrar (Admn., P & M)
High Court of Tripura
Agartala

Copy forwarded for information to:-

1. The Registrar (Judicial), High Court of Tripura, Agartala.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
3. The Dy. Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
4. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge ICT including eCourts Project, High Court of Tripura, Agartala.
5. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
6. The System Analyst, High Court of Tripura, Agartala. He is requested to do the needful to upload the Corrigendum in the website of the High Court of Tripura.
7. Respective file.


Registrar (Admn.P & M)